

S.No.11

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
01-05-2024 AT 10:30 AM**

**CP (IB) No. 53/9/HDB/2024**  
u/s. 9 of IBC, 2016

**IN THE MATTER OF:**

M/s. Telanagan State Road Transport Corporation      **...Operational Creditor**

**AND**

M/s. Suchir india Hotels & Resorts Pvt Ltd      **...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned Counsel Smt Sandhya Rani, for Operational Creditor present through Video Conference.

Heard. For consideration, matter adjourned to 07.06.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**